Declaration of Assets and Liabilities



I, NEHA KUMARI, Wife of CHANDRADEEP KUMAR CHOUDHARY, aged 36 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant, Bihar Legislative Assembly Secretariat, Patna, Bihar give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:-

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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	Sr. No.	Description	Self	Spouse Name(S) CHANDRADEEP CHOUDHARY	Dependant-1 Name CHANDRIKA	Dependant-2 Name NAITIK	Dependant-3 Name
	(i)	Cash	5,850.00	8,245.00	NIL	NIL	NIL
	(il)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING A/C Rs49,000/-	SBI SAVING A/C Rs10,000/-	NIL	NIL	NIL
	(iii)	Bonds, Debentures and Shares in companies	ХIL	NIL	NIL	NIL	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC P.No 559201138 Annual Premium- 11968/- SBI LIFE P.No 35729574906 Annual Premium- 48000/-	LIC Policy Annual Premium- 13985/-	SBI LIFE Annual Premium-53000/-	NIL	NIL
	(v)	Motor Vehicles (details of make, etc.)	Hyundi i20 four wheeler NoBRO1FC/8254	Hero Honda Motorcycle No BRO1EM/2591	NIL	NIL	NIL
30 30 30 31	(vi)	Jewellery (give details of weight and value)	Gold-80gm. Silver-500gm.	Gold-50gm.	Gold-40gm. Silver-150gm.	Gold-15gm.	NIL
	(Vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

Details of Immovable assents

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total	NIL	NIL	NIL	NIL	NIL
٠	measurement) -Current market value		99 38	0.000		
(ii)	Non Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NiL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2)I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-(Note: Please give separate details for each item)

Sr.	Description	Name & address of Bank/	Amount outstanding as on
No.		Financial Institutions(s)/ Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks ·	STATE BANK OF INDIA	2,95,651.80/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
,	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also	Assessment year 2021-22 PAN NoDVHPK8121H	
	Permanent Account Number (PAN)]		NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL.	NIL
	(iii) Sales Tax [Only in case of prorietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail GPF/CPF/PRAN No.:-110064651412 Gender:-(M/F) Date of Birth :-1 1 (DD/MM/YY) В Class/Group :-(A/B/C) Bihar Legislative Assembly Secretariat Administrative Service Cadre :-(Full Name e.g. B.A.S.- Bihar Administrative Service, B.S.S. - Bihar Secretariat Service etc.) Home District:-**DARBHANGA**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Neha Kungra

Name of Employee: Neha Kumari

Designation: Assistant,

Department: Bihar Legislative Assembly, Patna.

Date:- 13-02-2023

Place: PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.